

CP.No.170/00025/2018(OA.775/2016)/CAT/Bangalore Bench
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

**CONTEMPT PETITION NO.170/00025/2018 IN ORIGINAL APPLICATION
NO.775/2016**

DATED THIS THE 24TH DAY OF AUGUST, 2018

**HON'BLE DR.K.B. SURESH, MEMBER (J)
HON'BLE SHRI C.V.SANKAR, MEMBER (A)**

Smt.Neha Beohar, 38 years
D/o.Sri.S.C.Beohar
W/o.Sri.Hitesh Malik
Occn: Steno Grade-III
No.12 Services Selection Board
Selection Centre South
Cubbon Road
Bengaluru:560 042.

... Applicant

(By Advocate Shri P.A.Kulkarni)

Vs.

1. Shri.Sanjay Mitra, IAS
The Defence Secretary
Ministry of Defence
South Block
New Delhi:110 001.
2. Lt.Gen.Dalip Singh
Director General (Recruiting)
Integrated Headquarters (Army)
Ministry of Defence Army Headquarters
Adjutant General's Branch
West Block-III
R.K.Puram, New Delhi: 110 066.
3. Maj.Gen.VPS Bhakuni
Commandant
Selection Centre South
Cubbon Road
Bengaluru:560 042.
4. Lt.Col.BK Pandey
Administrative Officer
Selection Centre South
Cubbon Road
Bengaluru: 560 042. ... Respondents

(By Advocate Shri Vishnu Bhat)

ORDER (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (J))

Apparently, the Hon'ble High Court has entertained the Writ Petition No.3392/2018(S-CAT). Therefore, with liberty the CP is dismissed. No costs.

(C.V.SANKAR)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

/ps/

Annexures referred to by the applicant in CP.No.25/2018(OA.775/2016)

Annexure-C1: Copy of the order dtd.17.03.2017 in OA.No.170/775/2016

Annexure-C2: Copy of the representation dtd.6.2.2018 submitted by the
petitioner
